Written Answers to			[	13 AUG., 20	13]	Unstarred Questions	133
1	2					3	
21.	Khunti					3	
22.	Sahibganj					10	
23.	Saraikela					12	
24.	W. Singhb	hum				15	
Jhark	khand					330	
The p	present prog	ress s	status c	of 330 PHCs			
Ongoi	ing Construc	ction					
NRH	Ν	-	7				
State	Budget	-	67				
Comp	eted	-	47				

## Study on availability of medicinal herbs

843. DR. T. SUBBARAMI REDDY: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

whether Government has conducted any study/research with regard to the (a) availability of medicinal herbs/plants and the possibility of related trade in various States;

if so, the details along with the finding thereof; (b)

the total production of medicinal herbs/plants, revenue generated therefrom (c) and the number of cultivators involved therein during each of the last three years and the current year, State/Union Territory-wise; and

the number of districts covered under the National Mission on Medicinal (d) Plants and criteria adopted for their selection by the National Medicinal Plants Board (NMPB)?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRIMATI SANTOSH CHOWDHARY): (a) and (b) According to a study on medicinal plants species of India undertaken by Foundation for Revitalization of Local Health Traditions (FRLHT), Bangalore and supported by the National Medicinal Plants Board (NMPB), there are 6560 plants species used as medicinal

[RAJYA SABHA]

plants in the country. According to another study conducted through the FRLHT, the annual demand of medicinal plants in the country was estimated 3,19,500 Metric Tones (MTs). In all 960 medicinal plants are traded, out of which 178 have annual consumption of more than 100 MTs. The study was published in year 2008 and is available on the website of the NMPB *i.e. www.nmpb.nic.in* under title "Demand and Supply Study - NMPB & FRLHT (2008)". State wise production of medicinal plants is not centrally collected in the country.

(c) and (d) As mentioned above, according to the study published in 2008, the production of medicinal plants was 3.195 lakhs MTs. The revenue generated due to all medicinal plants is not centrally collected.

State-wise and year-wise number of cultivators approved for financial support under the Centrally Sponsored Scheme of "National Mission on Medicinal Plants" of the NMPB during last three years are given in Statement (*See* below). Under this scheme every year the State level implementing agencies prepare an Annual Action Plans in accordance with the geographical and climatic conditions and potential of the medicinal plants in the State and submit the same to the National Medicinal Plants Board for approval. Action Plans of State Missions under the scheme have not been finalized so far for the current year.

Cultivators from 459 districts in the different States have been approved for grant of subsidy for cultivation of medicinal plants under the Centrally Sponsored Scheme of "National Mission on Medicinal Plants". As regards the criteria adopted for selection of districts, it is informed that the State Missions select clusters of cultivators and districts as they deem fit for implementation of programme in the State. The release of grants in considered as per recommendation of the State.

## Statement

Sl.	Name of the	No. of	No. of	No. of	Total
No.	State	Farmers	Farmers	Farmers	
		2010-11	2011-12	2012-13	
1	2	3	4	5	6
1.	Andhra Pradesh	5547	2998	3274	11819

Information regarding farmers engaged in cultivation of medicinal plants as per cluster details provided to NMPB by Mission Directors

Written Answers to		[13 AUG	a, 2013]	Unstarred Questions 135	
1	2	3	4	5	6
2.	Arunachal Pradesh	161	765	2428	3354
3.	Assam	1554	1097	0	2651
4.	Bihar	150	1990	0	2140
5.	Chhattisgarh	184	1044	0	1228
6.	Gujarat	98	1340	1051	2489
7.	Haryana	265	570	250	1085
8.	Himachal Pradesh	142	954	256	1352
9.	Jammu and Kashmir	375	167	0	542
10.	Jharkhand	2300	1387	2650	6337
11.	Karnataka	407	2821	0	3228
12.	Kerala	159	939	1617	2715
13.	Maharashtra	728	647	1979	3354
14.	Mizoram	280	485	46	811
15.	Madhya Pradesh	17913	6533	10604	35050
16.	Manipur	70	1269	137	1476
17.	Meghalaya	42	188	60	290
18.	Nagaland	290	1040	596	1926
19.	Odisha	650	3183	4270	8103
20.	Rajasthan	24	356	0	380
21.	Sikkim	1200	1510	460	3170
22.	Tripura	0	0	400	400
23.	Tamil Nadu	2870	8315	8205	19390
24.	Uttar Pradesh	214	14530	11657	26401

136	Written Answers to	[RAJYA SABHA]		Unstarred Questions		
1	2	3	4	5	6	
25.	Uttarakhand	457	1134	1010	2601	
26.	West Bengal	1348	1077	322	2747	
	Total:	37428	56339	51272	145039	

## Glucostrips and glucometers for Diabetes Test Scheme

†844. SHRI MOTILAL VORA: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) the details of Glucostrips and Glucometers provided by Government to States during the last three years for the Diabetes Test Scheme for the 30+ people;

(b) the number of people examined so far by May 31, 2013; and

(c) the State-wise details of the strips lying unused so far and the expiry date thereof?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI GHULAM NABI AZAD): (a) 5.80 crore Glucostrips and 29,000 Glucometers were provided by Government of India to States during the last three years for screening of diabetes among the people of the age of  $30^+$ .

(b) 2,14,69,953 people have been examined for diabetes as on May 31, 2013.

(c) The details of remaining glucostrips available with the States as on 08.08.2013 are given in Statement (*See* below). The expiry date varies from August to September, 2013.

## Statement

National Programme for Prevention and Control of Cancer, Diabetes, Cardiovascular Diseases and Stroke

State-wise details of glucostrips not yet used As on 08-08-2013

Sl.No.	States/UTs	No. of Glucostrips lying unused
 1	2	3
1.	Andhra Pradesh	18,53,186

<sup>†</sup>Original notice of the question was received in Hindi.